Regd Office: 46 Mulji Jetha Building, 187 Princess Street, Mumbai – 400 002. Tel: 022-22610052; e-mail: sinduvalley76@gmail.com POST OFFER ADVERTISEMENT

TECHNOLOGIES LIMITED ("Target Company") at a price of Rs. 21.50 per Equity Share. The Detailed Public Statement ("DPS") with respect to the aforementioned Offer and corrigendum to the DPS was published on December 8, 2020 and on March 26, 2021, respectively, in (a) Business Standard, all India English & Hindi

Sindu Valley Technologies Limited

Arihant Capital Markets Limited

Universal Capital Securities Private Limited

Not applicable since no Equity Shares were tendered under the offer

Proposed in the

offer document

Rs. 21.50

1,82,000

1,82,000

Rs. 39,13,000/-

NIL

5.14.860

73.55%

1,82,000

26.00%

NIL

6.96.860

99.55%

Pre-Offer

1,85,140 (26.45%) Post-Offer

3,140 (0.45%)

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement

A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited (BSE)

Actual

Rs. 21.50

Nil

Not applicable

Not applicable

NII

5.14.860

73.55%

Nil

N.A.

NIL

5.14.860

73.55%

Pre-Offer 1,85,140 (26.45%)

Post-Offer

1,85,140 (26.45%)

Bhadra Paper Mills Limited

SINDU VALLEY TECHNOLOGIES LIMITED CIN: L65990MH1976PLC018902

("the Open Offer"), constituting 26% of the fully diluted voting Equity Share Capital of SINDU VALLEY

Bhadra Paper Mills Limited ("Acquirer") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI SAST Regulations") in respect of Open Offer to acquire up to 1,82,000 Equity Shares of face value Rs. 10/- each

editions; and (b) Mumbai Lakshadeep, Mumbai Marathi edition.

Date of Opening of the Offer: April 8. 2021 Date of closure of the Offer : April 26, 2021

(Number of shares multiplied by offer price per share) Shareholding of the Acquirers -before Agreement / Public

Name of the Target Company

Name of Manager to the Offer

Name of Registrar to the Offer

Date of payment of consideration

Aggregate number of shares tendered

Aggregate number of shares accepted

Shares Acquired by way of Agreement

Shares Acquired by way of Open Offer

· Number of shares acquired

· Price of the shares acquired % of the shares acquired Post offer shareholding of Acquirers

% of Fully Diluted Equity Share Capital

% of Fully Diluted Equity Share Capital

Shares acquired after Detailed Public Statement

% of Fully Diluted Equity Share Capital

and also for fulfilling the obligations under SEBI SAST Regulations.

and at the Registered Office of the Target Company Issued by the Manager to the Offer on behalf of the Acquirers:

8.10 Pre & Post offer shareholding of the Public

Arihant Capital Markets Limited

Chakala, Andheri (E), Mumbai - 400 093 Tel: 022-42254800; Fax: 022-42254880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com

#1011, Solitaire Corporate Park, Guru Hargovindji Road,

Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P

ArihantCapıtal Generating Wealth Merchant Banking Division

Place: Mumbai Date: April 29, 2020

Details of Acquisition: **Particulars**

Name of the Acquirers

Offer Details

Offer Price

Number

Number

Number

Size of the Offer

Announcement (No. & %)

Persons Acting in Concert

1.

2.

3.

4

5.

6.

7.

8.

No.

8.1

8.2

8.3

8.4

8.5

8.6

8.7

88

8.9

9

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of